

HIGH COURT OF JUDICATURE AT ALLAHABAD

C P C SECTION

OFFICE ORDER

No. 03/2017 /CPC : Dated : Allahabad : October 15 , 2017.

With reference to the applications in response to **Advertisement No. 03/AHC/eCourt Project/2017 dated 12.05.2017** regarding empanelment for the contractual posts of Senior Software Developer, Software Developer , Senior Technical Officer and Senior Office Assistant/Technical Assistant with fixed honorarium and tenure of 12 man-months under the eCourts Project in the High Court of Judicature at Allahabad, it is hereby informed that you are finally selected for empanelment as Senior Software Developer/Software Developer/Senior Technical Officer/Senior Office Assistant/Technical Assistant to be attached with the Office of Central Project Co-Ordinator, High Court Allahabad for a period of 12 man-months on a fixed honorarium with no other allowances and without any other perquisite such as residential accommodation etc. The engagement shall be purely contractual for a fixed term of 12 man-months as per the guidelines of attached **Proforma-C** (Service contract made between Registrar General High Court Allahabad and Recruits), which may be terminated at any time if the incumbent is found lacking.

It is made clear that the above short term engagement shall not confer upon any right to claim regular appointment like other appointees in the Registry. The said engagement shall be subject to the terms and conditions mentioned in the Proforma-C (Service contract made between Registrar General High Court Allahabad and Recruits)

If you are willing to accept the terms and conditions in the attached Proforma-C (Service contract made between Registrar General High Court Allahabad and Recruits) to be empanelled for the posts mentioned against your names and relevant details given below you may report to the Office of Central Project Co-Ordinator, High Court Allahabad **within 15 days (excluding Holidays) from the issue/uploading of this intimation on the Official Website of High Court Allahabad**, failing which your claim for empanelment on the said post may be forfeited.

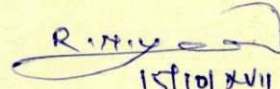
The verification of the original testimonials / certificates as per **Advertisement No. 03/AHC/eCourt Project/2017 dated 12.05.2017** and which are mentioned in the application forms will be done at the time of reporting. At the time of

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verification, it is obligatory on your part to satisfy the competent authority about your candidature by providing the required original documents before joining.

You must submit following documents at the time of reporting:

1. **Two Character Certificates from the Members of Parliament or Member of State Legislature or any Gazetted Officer to the effect that you bear a good moral character and have never taken part in any act subversive of law and order.**
2. **A Medical Certificate from the Chief Medical Officer of your district to the effect that you are in good mental and bodily health and free from any physical defect likely to interfere with the efficient performance of your official duties.**
3. **A declaration on affidavit on Stamp Paper of Rs. 10/- also be furnished to the effect that you are neither a previous convict nor any criminal case is pending before any Court of Law nor any F.I.R. has been lodged against you.**
4. **Two recent Photographs (Passport size).**
5. **Stamp Paper of Rs. 100/- for contract signing on Proforma 'C'.**


15/10/2011
(R.N. Yadav)

**Central Project Co-Ordinator
High Court Allahabad**

Name Of Candidate: BRIJESH KUMAR NISHAD

Father's Name: Sri RAMAYAN NISHAD

Roll No: 230602015

D.O.B: 25.06.1988

Post:02 (SOFTWARE DEVELOPER)

ADDRESS:VILL LUATHAHI BAZAR,
POST LAXMIPUR, TEHSIL RUDRAPUR,
DEORIA, UTTAR PRADESH-274204